

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 152 OF 2015

APPEAL NO. 241 OF 2017

APPEAL NO. 5 OF 2018

Dated: 2nd April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

Punjab State Transmission Corporation Ltd.Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr.Adv.
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-1

Ms. Anna Malhotra for R-1
(For A.No. 05 of 18)

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **22.07.2019.**

(S.D. Dubey)
Technical Member
Pr/kt

(Justice Manjula Chellur)
Chairperson